

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:460  
ANSWERED ON:24.04.2015  
PIRATED CDS  
Maganti Shri Murali Mohan

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) Whether the Government is aware of the problems faced by the Indian Film Industry including regional film industries regarding release of pirated CDs of new movies and consequent loss to the Industry;
- (b) if so, the details thereof;
- (c) whether the Government proposes to bring a law to address this problem; and
- (d) if so, the details thereof and the others immediate steps taken/proposed to be taken in this regard ?

**Answer**

THE MINISTER OF FINANCE; MINISTER OF CORPORATE AFFAIRS; AND MINISTER OF INFORMATION & BROADCASTING  
(SHRI ARUN JAITLEY)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 460 FOR ANSWER ON 24.04.2015

(a) & (b) : Film Industry has been suffering losses on account of piracy. However, there is no definitive data available on the quantum of loss arising out of piracy.

(c) & (d) : Section 52A of the Copyright Act, 1957 as amended in 2012, includes sound recording and video films. Further, The Copyright Act, 1957 as amended in 2012 also provides Civil Remedies [Chapter XII (section 54-62) as well as Criminal Remedies [Chapter XIII (Section 63-70)] to copyright holders.

Following steps to curb piracy have been taken/ initiated:

- i. Ministry of Human Resource & Development has constituted Copyright Enforcement Advisory Council (CEAC) to deal with copyright awareness and measures for improving the enforcement of the Copyright Act, 1957. At the behest of CEAC, Copyright Enforcement / IPR Cell has been created in States/UTs and Nodal Officers designated to deal with Copyright enforcement / IPR matters.
- ii. Urged the stakeholders to launch an all-encompassing multi-media campaign to educate the people about the menace of piracy.
- iii. Advised the stakeholders to correct the gap in demand and supply by releasing films simultaneously across platforms, geographies and formats along with setting up digital screen as it would obviate the need for making physical prints of films and enable simultaneous release to films in digital formats in digital theatres across the country thereby reducing scope of piracy.
- iv. Initiated a new plan scheme for 12th Five Year Plan Period to create awareness among the consumers regarding anti-piracy.